

राष्ट्रीयहरितअधिकरण /National Green Tribunal

प्रधानन्यायपीठ /Principal Bench

प्रसाशनअनुभाग/Administration Section

NGT/PB/419/Admn./2015/ 248

28th April, 2019

OFFICE ORDER

Sub: - Permission for internship at National Green Tribunal, Principal Bench, New Delhi – reg.

With approval of Competent Authority, the following students from different Law Colleges are permitted to work as law intern during the period from May & July, 2019 at the National Green Tribunal, Principal Bench, New Delhi for the period as mentioned against each column:-

Sl. No.	Name of the students & Name of the University/ College	Bench	Duration
1.	Pallav Srivastava, Guru Govind Singh University, New Delhi	Principal Bench	1 st May to 31 st May 2019
2.	Niraj Pandey, Delhi Mertopolitan Education	-do-	1 st May to 31 st May 2019
3.	Kharunisha, Kamkus College of Law	-do-	1 st May to 31 st May 2019
4.	Samyukta Prabhakar, Symbiosis Law School, Hyderabad	-do-	1 st May to 31 st May 2019
5.	Shefali Singh, Dr. Ram Manohar Lohiya National Law University, Lucknow,	-do-	1 st May to 31 st May 2019
6.	Pratul Raj Dubey, New Law College Bharati Vidyapeeth University, Pune	-do-	1 st July to 31 st July 2019
7.	Divyansh Shrivastava Amity University	-do-	1 st July to 31 st July 2019
8.	Madhur Bhatt, Hidayatullah National Law University, Raipur, Chattisgarh	-do-	1 st July to 31 st July 2019

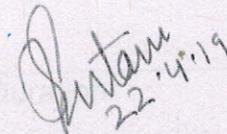
The permission shall be subject to the following conditions:

- (i) The above permission may be withdrawn at any time, without serving any notice.
- (ii) No remuneration will be paid to the law interns for the period of internship.



- (iii) The law interns are not allowed to appear in any case handled by the Hon'ble Bench during his/her tenure with the Hon'ble Bench regardless of whether he/she had worked on the case or not.
- (iv) He/She is required to adhere to the dress code i.e., wearing of black Coat, Black Tie, White Shirt and White & Black Trouser (Timing 9.30 AM to 5.00 PM).
- (v) He/She will have to strictly carry out the research as given from time to time.
- (vi) The law interns will be issued certificate at the end of the internship. All the interns shall report to Deputy Registrar (Judicial) and shall intern under Deputy Registrar's supervision. The internship certificate shall be issued only after satisfactory performance.
- (vii) The law interns will have to produce a recommendation letter from their respective institute/ College clearly mentioning the course being pursued by them, name etc. at the time of joining the internship.

This issues with the approval of Competent Authority.


 22.4.19
(Dr. Sukhda Pritam)
 Deputy Registrar

To:

All the above candidates with the direction to furnish recommendation letter at the time of reporting.

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. PA to Ld. Registrar General, NGT, PB, New Delhi
4. PA to Ld. Deputy Registrar
5. Assistant Registrar
6. AAO cum DDO
7. Consultant (Admn/Judicial)
8. Concerned files
9. Guard File
10. Computer Section (for uploading on official website)

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